

ORISSA HIGH COURT
FILING REPORT AS ON :26/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001865/2020	SK.RIAZ VS STATE OF ODISHA	KASINATH PATTHNAIK VS	JAGATPUR /151 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000670/2019
2	BLAPL/0001866/2020	NABAGHANA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /149 /2013 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000137/2014
3	BLAPL/0001867/2020	BIJAY KUMAR MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /20 /2020 A.D.J.,KENDRAPARA(Kendrapara *) GR/0000014/2020
4	BLAPL/0001868/2020	SK.JAMIL VS STATE OF ODISHA	R.P.BADUMAHAPATRA VS	SAHID NAGAR P.S. /59 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000094/2020
5	BLAPL/0001869/2020	SUBASH PRADHAN @ MANTU VS STATE OF ODISHA	ANIRUDHA DAS VS	JAGATPUR /19 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000162/2020
6	BLAPL/0001870/2020	PAPPU YADAV VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /34 /2020 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda *) Spl/0000003/2020
7	BLAPL/0001871/2020	CHANDAN SETHY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /58 /2018 A.D.J.,KENDRAPARA(Kendrapara *) GR/0000700/2018
8	BLAPL/0001872/2020	RAMA CHANDRA DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	BASTA /287 /2019 JMFC,BASTA(Baleshwar) CT/0000573/2019
9	BLAPL/0001873/2020	GAURA CHANDRA MOHANTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	GHAGARBEDA /19 /2019 ADDL.SESIONS JUDGE,KARANJIA(Mayurbhanj) GR/0000006/2019
10	BLAPL/0001874/2020	KARTIKA BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	CHAKAPADA PS /49 /2019 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000295/2015
11	BLAPL/0001875/2020	PRASANTA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /34 /2020 S.D.J.M.,JAJPUR(Jajapur *) CT/0000101/2020

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12	BLAPL/0001876/2020	SANTA NAIK VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000064/2019
13	BLAPL/0001877/2020	PITABASA MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	BAUNISUNI /62 /2019 DISTRICT & SESSIONS JUDGE,BOUDH(Baudh *) ST/0000048/2019
14	BLAPL/0001878/2020	RAJA @ DEEPAK NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	RANPUR /107 /2019 J.M.F.C.,RANPUR(Nayagarh *) GR/0000151/2019
15	BLAPL/0001879/2020	LUKU @ PRAKASH NAIK VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000064/2019
16	BLAPL/0001880/2020	JAGAT PATRA VS STATE OF ODISHA	DEBASIS MISHRA VS	KANJIPANI /59 /2019 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001561/2019
17	BLAPL/0001881/2020	LAXMIDHAR NAYAK VS STATE OF ODISHA	B.S.DASPANDA VS	SARANAKUL /51 /2019 J.M.F.C.,ODAGAON(Nayagarh *) GR/0000150/2019
18	BLAPL/0001882/2020	PRASANTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /405 /2019 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003286/2019
19	BLAPL/0001883/2020	YAGESWAR MOHANTA @ JAGESWAR MOHANTA VS STATE OF ODISHA	VARUN SARATHI NAYAK VS	KARANJIA /186 /2019 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) GR/0000555/2019
20	BLAPL/0001884/2020	SUCHINTAN BASANTIA VS STATE OF ODISHA	JAYANTA MAJHI VS	LALBAG /109 /2009 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001064/2009
21	BLAPL/0001885/2020	GHANTU @ BINOD NAIK VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000064/2019
22	BLAPL/0001886/2020	ADITYA DHAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /262 /2019 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0002274/2019
23	BLAPL/0001887/2020	PARESH THAKUR @ PAPUN	SANGRAMJIT PANDA	JAIPATNA /281 /2018

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		VS STATE OF ODISHA	VS	ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi)
24	BLAPL/0001888/2020	RUPESH KUMAR THAKUR	SANGRAMJIT PANDA	CT/0000469/2018
		VS STATE OF ODISHA	VS	JAIPATNA /281 /2018
25	BLAPL/0001889/2020	BALARAM DIGAL	AMITAV TRIPATHY	ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi)
		VS STATE OF ODISHA	VS	CT/0000469/2018
26	BLAPL/0001890/2020	LABANYA CHHATRIA	SANTOSH KUMAR SAMANTARAY	PHULBANI TOWN /163 /2019
		VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE ,PHULBANI(Kandhamal)
27	BLAPL/0001891/2020	RAMA @ AJAYA KUMAR NAIK	PARTHA SARATHI NAYAK	ST/0000002/2020
		VS STATE OF ODISHA	VS	JUNAGARH /224 /2019
28	BLAPL/0001892/2020	BBEETI BOJI	G.N.MISHRA	ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi)
		VS STATE OF ODISHA	VS	CT/0000064/2019
29	BLAPL/0001893/2020	NIKHIL ALWE	ROHIT RANJAN RAY	BANARAPAL /279 /2019
		VS STATE OF ODISHA	VS	()
30	BLAPL/0001894/2020	UMESH SAHU	B.R.TRIPATHY	//
		VS STATE OF ODISHA	VS	MOTU /76 /2019
31	BLAPL/0001895/2020	KANI @ KANE KANHAR	B.R.TRIPATHY	()
		VS STATE OF ODISHA	VS	//
32	BLAPL/0001896/2020	ANIRUDDHA TARANGA CHHATRIA	SANTOSH KUMAR SAMANTARAY	NAYAPALLI P.S. /69 /2020
		VS STATE OF ODISHA	VS	()
33	BLAPL/0001897/2020	BABU @ SAMIR KUMAR NAYAK	SRINIBAS SAHOO	//
		VS STATE OF ODISHA	VS	AINTHAPALI /177 /2017
34	BLAPL/0001898/2020	SRIKANT SWAIN	DEVASHIS PANDA	()
		VS	VS	//
				GOCHHAPADA /36 /2019
				()
				//
				JUNAGARH /224 /2019
				()
				//
				BINJHARPUR /43 /2019
				()
				//
				KAKATAPUR /03 /2020
				()

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35	BLAPL/0001899/2020	STATE OF ODISHA ASHOK MEHER VS	DURLLABHA RANJAN MISHRA VS	// BOLANGIR TOWN /549 /2018 ()
36	BLAPL/0001900/2020	STATE OF ODISHA BAIDHAR @ SHANKARSHAN TAREI VS	SUNIL KUMAR PATNAIK VS	// BASTA /10 /2020 ()
37	BLAPL/0001901/2020	STATE OF ODISHA PRASANTA KUMAR KARAD VS	SUNIL KUMAR PANDA VS	// AINTHAPALI /447 /2019 ()
38	BLAPL/0001902/2020	STATE OF ODISHA SUBHENDU KU BHOI @ SUBHENDU KUMAR BHAKTANANDA VS	BRAMHACHANDRA SAHU VS	// TIKABALI /07 /2020 ()
39	BLAPL/0001903/2020	STATE OF ODISHA INDRANIL CHATTERJEE VS	H.K.MALLIK VS	// / /0 ()
40	BLAPL/0001904/2020	REPUBLIC OF INDIA JAGAT HARIJAN VS	MANORANJAN PADHY VS	// B.SINGHPUR /95 /2019 ()
41	BLAPL/0001905/2020	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	S.ROUT VS	// CHOUDWAR /71 /2020 ()
42	BLAPL/0001906/2020	STATE OF ODISHA PRUTHIRAJ SAHU VS	UMAKANTA BARIK VS	// KEGAON /171 /2019 ()
43	BLAPL/0001907/2020	STATE OF ODISHA DURGA BADAIAK VS	TUSAR KUMAR MISHRA VS	// HATIBARI /41 /2012 ()
44	BLAPL/0001908/2020	STATE OF ODISHA MUNA @ ANANDA CHANDRA KANDI VS	B.S.DASPANDA VS	// SARANAKUL /51 /2019 ()
45	BLAPL/0001909/2020	STATE OF ODISHA TARANI SEN GUPTA SOHELA @ PINTU VS	SARAT KUMAR JENA VS	// AMBABHONA /144 /2019 ()
		STATE OF ODISHA		//

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46	BLAPL/0001910/2020	GARIA KISHAN VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	LAHUNIPADA /136 /2018 () //
47	BLAPL/0001911/2020	PHAGUNU MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	THUAMUL RAMPUR /62 /2019 () //
48	BLAPL/0001912/2020	SUSHANTA NAYAK @ KAUN @ RAJA VS STATE OF ODISHA	SURYANARAYAN MISHRA VS	OLATPUR /71 /2019 () //
49	BLAPL/0001913/2020	PAPUNA @ NISHAKAR BEHERA VS STATE OF ODISHA	B.K.GHADEI VS	CHAULIAGANJA /48 /2016 () //
50	BLAPL/0001914/2020	RAJU BHAINSA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /259 /2019 () //
51	BLAPL/0001915/2020	AMARDEEP @ AMARDIP PARIDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /327 /2019 () //
52	BLAPL/0001916/2020	LINGA MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA SADAR /292 /2019 () //
53	BLAPL/0001917/2020	PRASANNTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /446 /2019 () //
54	BLAPL/0001918/2020	ANJAN PATTYAT VS STATE OF ODISHA	JAYDEEP PAL VS	BALASORE SADAR /378 /2019 () //
55	BLAPL/0001919/2020	SANJIB DAS VS STATE OF ODISHA	JAYDEEP PAL VS	/ /0 () //
56	CMAPL/0000150/2020	MINATI DAS VS UNION OF INDIA	ABHAY KHANDELWAL VS	/ / () //
57	CMAPL/0000151/2020	BHAGABAN BEHERA	ADV.	/ /

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		VS	VS	0
		STATE OF ODISHA		//
58	CMP/0000226/2020	KRUSHNA CHANDRA PATRA	S.D.DAS	//
		VS	VS	0
		ALEKHA CHANDRA MAHAKUD		//
59	CMP/0000227/2020	BISHNU CHANDRA BISWAL	SAMIR KUMAR MISHRA	//
		VS	VS	0
		BLOCK DEVELOPMENT OFFICER, GOP		//
60	CMP/0000228/2020	MUKUNDA NAYAK	PRASANTA KUMAR MOHANTY - 2	//
		VS	VS	0
		KUNI MOHARANA		//
61	CMP/0000229/2020	KUMUDINI MISHRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		PRAKASH CHANDRA MISHRA		//
62	CMP/0000230/2020	DAITARI BHOI	SUBRATA PANDA	//
		VS	VS	0
		PREMANANDA MOHANTY		//
63	CONTC/0000875/2020	SUNITA NAYAK	ADV	//
		VS	VS	0
		BIJAYA KUMAR RATHA		//
64	CONTC/0000876/2020	NABAKISHORE BARAL	BAMADEV BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
65	CONTC/0000877/2020	RAGHUNATH ARUKHA	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK		//
66	CONTC/0000878/2020	DR.KANHU CHARAN PATRO	ADV	//
		VS	VS	0
		NIKUNJA BIHARI DHAL		//
67	CONTC/0000879/2020	DR.BIRAJMAN LAKRA	ADV	//
		VS	VS	0
		NIKUNJA BIHARI DHAL		//
68	CONTC/0000880/2020	MINATI MOHARANA	ADV	//
		VS	VS	0

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69	CONTC/0000881/2020	D.S.SUBHADARSHI JOSHI DEBENDRA KUMAR MALLIK VS CHITRA ARUMUGAM	JYOTIRMAY GUPTA VS	// // 0 //
70	CONTC/0000882/2020	REBATI PARIDA VS D.S.SUBHADARSHI JOSHI	VS	// 0 //
71	CONTC/0000883/2020	LAXMI KANTA SATPATHY VS CHITRA ARUMUGAM	ADV VS	// 0 //
72	CONTC/0000884/2020	MINATI NAYAK VS D.S.SUBHADARSHI JOSHI	ADV VS	// 0 //
73	CONTC/0000885/2020	SURATILATA PARIDA VS JAGANATH POHI	ADV VS	// 0 //
74	CONTC/0000886/2020	DUKHABANDHU BISWAL VS RABINDRA SAMAL	ADV VS	// 0 //
75	CONTC/0000887/2020	DUKHABANDHU BISWAL VS DR.M.MUTHUKUMAR	ADV VS	// 0 //
76	CONTC/0000888/2020	ADHIR KUMAR SWAIN VS JUGAL KISHORE TRIPATHY	ADV VS	// 0 //
77	CONTC/0000889/2020	PRAFULLA KUMAR BHOLA VS JUGAL KISHORE TRIPATHY	ADV VS	// 0 //
78	CONTC/0000890/2020	BRAHMANANDA PANDA VS JUGAL KISHORE TRIPATHY	ADV VS	// 0 //
79	CONTC/0000891/2020	DR.CHANCHALA MITRA VS NIKUNJA BIHARI DHAL	V.NARASINGH VS	// 0 //

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80	CONTC/0000892/2020	ALAM KHAN VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
81	CONTC/0000893/2020	BIJAYA CHANRA SAHU VS BIMAL KUMAR JHA	ADV VS	// 0 //
82	CONTC/0000894/2020	MAA DURGA SWAYAM SAHAYAK GOSTHI VS ARINDAM DAKUA	ADV VS	// 0 //
83	CONTC/0000895/2020	MAA GAJALAXMI SWAYAM SAHAYAK GOSTHI VS ARINDAM DAKUA	ADV VS	// 0 //
84	CONTC/0000896/2020	MANAGING COMMITTEE OF BARSINGA HIGH SCHOOL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
85	CONTC/0000897/2020	GHANASHYAM DWIBEDY VS SURENDRA KUMAR	ADV VS	// 0 //
86	CONTC/0000898/2020	SK.NAZRUL MOHAMMAD VS CHIITRA ARUMUGAM	ADV VS	// 0 //
87	CONTC/0000899/2020	BIDYUTLATA SAMAL VS CHITRA ARUMUGAM	ADV VS	// 0 //
88	CONTC/0000900/2020	KESHAB CHANDRA SWAIN VS CHITRA ARUMUGAM	ADV VS	// 0 //
89	CONTR/0000017/2020	PRASANTA KUMAR MAHANTA VS SAUMYA MISHRA	BYOMAKESH TRIPATHY VS	/ /0 0 //
90	CONTR/0000018/2020	GEETANJALI DASH VS SHREE ANUP KUMAR SAHOO	BYOMAKESH TRIPATHY VS	/ /0 0 //
91	CONTR/0000019/2020	NIHAR RANJAN PRADHAN	BYOMAKESH TRIPATHY	/ /0

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		VS	VS	()
		UMASANKAR DASH		//
92	CONTR/0000020/2020	DEEPAK KUMAR JENA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		MITRABHANU MAHAPATRA		//
93	CRLA/0000173/2020	KALIM ANSWARI	P.R.SINGH	RARUAN /36 /2018
		VS	VS	()
		STATE OF ODISHA		//
94	CRLA/0000174/2020	SUSHANTA NAIK	SWAYAM PRAVA DASH	/411 /2015
		VS	VS	()
		STATE OF ODISHA		//
95	CRLA/0000175/2020	RATAN MAJHI	SURYAKANTA DWIBEDI	BAISINGA /90 /2017
		VS	VS	()
		STATE OF ODISHA		//
96	CRLA/0000176/2020	MANOJ PRADHAN	SARATHI JYOTI MOHANTY	AMBABHONA /73 /2018
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMA/0000064/2020	SANTOSHINI MOHAPATARA	M/S.M.R.MOHAPATRA	FATEGARH /177 /2019
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0000682/2020	BABULI DALEI	ARIJEET MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0000683/2020	BASANTA KUMAR BEHERA	B.S.DASPARIDA	/ /0
		VS	VS	()
		PRATIMA SAHU		//
100	CRLMC/0000684/2020	PRIYABATI DIGAL@BEHERA	ANANDA CHANDRA SWAIN	PHULBANI TOWN /27 /1997
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0000685/2020	PANKAJ KUMAR MAHANTA	ARIJEET MISHRA	JODA /107 /2017
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0000686/2020	JITU@JITENDRA SATHUA	BIRANCHINARAYAN MOHANTY	PURIGHAT /26 /2011
		VS	VS	()

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103	CRLMC/0000687/2020	STATE OF ODISHA JITENDRA JADAV VS	SUSMITA PATTNAIK VS	// / /0 ()
104	CRLMC/0000688/2020	STATE OF ODISHA HRUSHIKESH PODH@HRUSIKESH PODH VS	SURYAKANTA DWIBEDI VS	// BELPARA /192 /2018 ()
105	CRLMC/0000689/2020	STATE OF ODISHA BALARAM NAYAK VS	BIPLAB MOHANTY VS	// ODAGAON /154 /2008 ()
106	CRLMC/0000690/2020	STATE OF ODISHA BULU BISOYI VS	KURESH PRASAD DASH VS	// BHANJANAGAR /78 /2001 ()
107	CRLMC/0000691/2020	STATE OF ODISHA BHAJAN JANI VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /20 /2008 ()
108	CRLMC/0000692/2020	STATE OF ODISHA PRASANTA KUMAR BARIK VS	DHARMENDRA SETHY VS	// BALASORE TOWN /187 /2007 ()
109	CRLMC/0000693/2020	STATE OF ODISHA SARAT CHANDRA MOHAPATRA VS	ANUPAM DASH VS	// VIGILANCE PS (BERHAMPUR) /21 /2014 ()
110	CRLMC/0000694/2020	STATE OF ODISHA(VIG.) TANUJ KUMAR DAS@TANU VS	SARAT KUMAR JENA VS	// KODALA /237 /2015 ()
111	CRLMC/0000695/2020	STATE OF ODISHA GUNANIDHI NAYAK VS	S.K.MISHRA VS	// KHARIAR /191 /2013 ()
112	CRLMC/0000696/2020	STATE OF ODISHA GUNANIDHI NAYAK VS	S.K.MISHRA VS	// KHARIAR /187 /2013 ()
113	CRLMC/0000697/2020	STATE OF ODISHA GUNANIDHI NAYAK VS STATE OF ODISHA	S.K.MISHRA VS	// KOMNA PS /164 /2013 () //

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114	CRLMC/0000698/2020	GUNANIDHI NAYAK VS STATE OF ODISHA	S.K.MISHRA VS	KHARIAR /188 /2013 () //
115	CRLMC/0000699/2020	GUNANIDHI NAYAK VS STATE OF ODISHA	S.K.MISHRA VS	KOMNA PS /186 /2013 () //
116	CRLMC/0000700/2020	GUNANIDHI NAYAK VS STATE OF ODISHA	S.K.MISHRA VS	KHARIAR /185 /2013 () //
117	CRLMC/0000701/2020	RAJESH KUMAR SETHI VS STATE OF ODISHA	RANAJIT KESHARI RAY VS	/ /0 () //
118	CRLMC/0000702/2020	NARMADA BEHERA VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS	PHULBANI TOWN /27 /1997 () //
119	CRLMC/0000703/2020	SK.JAVED AKHTER @ SK.JAVED VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
120	CRLMP/0000291/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 () //
121	CRLMP/0000292/2020	CHAIRMAN, BISWA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
122	CRLMP/0000293/2020	SAROJ MAHALIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
123	CRLMP/0000294/2020	ABINASH KAR VS STATE OF ORISSA	BYOMAKESH TRIPATHY VS	/ /0 () //
124	CRLMP/0000295/2020	M/S.BAIBHAV PROPERTIES PVT LTD VS STATE OF ODISHA	SIDHESWAR RATH VS	/ /0 () //
125	CRLMP/0000296/2020	DWIJABAR MOHANTY	AJAY KUMAR SWAIN	/ /0

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		VS	VS	0
		PRAVASINI JENA		//
126	CRLMP/0000297/2020	DULLA SWAIN	BASANTA KUMAR MISHRA	RAJKANIKI /43 /2020
		VS	VS	0
		S.P, KENDRAPARA		//
127	CRLMP/0000298/2020	KABITA MOHAPATRA	SUMIT KUMAR MOHANTY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
128	CRLMP/0000299/2020	SNEHALATA ROUT	SAMIR KUMAR MISHRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
129	CRLMP/0000300/2020	LAXMI PRIYA PRADHAN	SAMIR KUMAR MISHRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
130	CRLMP/0000301/2020	TAPAN KU NAYAK	SATYAJEET ROUT	/ /0
		VS	VS	0
		DCP, VANIVIHAR BBSR		//
131	CRLMP/0000302/2020	TAPAN KU NAYAK	SATYAJEET ROUT	/ /0
		VS	VS	0
		DCP, VANIVIHAR BBSR		//
132	CRLMP/0000303/2020	MINAKETAN SAHU	BASUDEV MISHRA	/ /0
		VS	VS	0
		RINA SAHU		//
133	CRLREV/0000172/2020	SHAKTI BEDANTA DASH	BIBHU PRASAD DAS	ANGUL TOWN /709 /2019
		VS	VS	0
		STATE OF ODISHA		//
134	CRLREV/0000173/2020	BASANTA BEERA	JYOTIRMAYA SAHOO	/ /0
		VS	VS	0
		STATE OF ODISHA		//
135	CRLREV/0000174/2020	RAMA CHANDRA MALIK	SANTOSH KUMAR DWIVEDY	KHAIRA /146 /2019
		VS	VS	0
		STATE OF ODISHA		//
136	CRLREV/0000175/2020	MANGESH BEHERA	KALI PRASANNA MISHRA	/ /0
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLREV/0000176/2020	STATE OF ODISHA MANGESH BEHERA VS	KALI PRASANNA MISHRA VS	// / /0 0
138	CRLREV/0000177/2020	STATE OF ODISHA RUKMANI MOHARANA VS	PRATAP CHANDRA MISHRA VS	// / /0 0
139	CRLREV/0000178/2020	STATE OF ODISHA ABHIRAM MUNDA VS	S.S.RAY-2 VS	// RUGUDI /100 /2019 0
140	CRLREV/0000179/2020	STATE OF ODISHA RABINARAYAN DAS VS	S.K.NAYAK-3 VS	// / /0 0
141	CRP/0000002/2020	SEBATI MISHRA DASU SAHU VS	RAI CHARAN MOHAPATRA VS	// / / 0
142	FAO/0000244/2020	JAGANNATH @ JAGU SAHU NARAYAN CH.NAYAK VS	SANGRAM JENA VS	// / / 0
143	FAO/0000245/2020	STATE OF ODISHA UGRASEN DIGAL VS	M/S.K.C.NAYAK VS	// / / 0
144	FAO/0000246/2020	SECRETARY, FOREST DEPARTMENT MANOJ KU.NAIK VS	UMAKANT SAHOO VS	// / / 0
145	FAO/0000247/2020	STATE OF ODISHA RATNAKAR SINGHA VS	UMAKANT SAHOO VS	// / / 0
146	FAO/0000248/2020	STATE OF ODISHA SURENDRA KU.PANDA VS	UMAKANT SAHOO VS	// / / 0
147	FAO/0000249/2020	STATE OF ODISHA SANTOSH KU.PANDA VS	UMAKANT SAHOO VS	// / / 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	FAO/0000250/2020	MANAGING COMMITTEE OF SANKARSANA G.M.	M.L.L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
149	FAO/0000251/2020	MADHU HERO	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
150	FAO/0000252/2020	BHAGIRATHI MIRDHA	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
151	FAO/0000253/2020	R. LACHIMI	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
152	FAO/0000254/2020	MALATI DALAI	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
153	FAO/0000255/2020	CHIEF EXECUTIVE OFFICER, CESU	MR.S.C.DASH	//
		VS	VS	0
		LAXMIDHAR RATH		//
154	ITA/0000014/2020	M/S.GOPALPUR PORT LTD.	KAJAL SAHOO	//
		VS	VS	0
		ASST. COMMISSIONER OF INCOME TAX		//
155	MACA/0000145/2020	NIRUPAMA MALLICK	M/S. B.K.MISHRA	//
		VS	VS	0
		MD. KALIM		//
156	MACA/0000146/2020	THE NEW INDIA ASSURANCE CO. LTD.	SUBHA BIKASH PANDA	//
		VS	VS	0
		SASMITA RATH		//
157	MACA/0000147/2020	M/S. NEW INDIA ASSURANCE CO. LTD.	MS. S.S.RAO	//
		VS	VS	0
		GANESWAR HEMBRAM		//
158	MACA/0000148/2020	THE ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		KABULI GHOSH		//
159	RPFAM/0000066/2020	AGHARI NAIK	ARIJEET MISHRA	//

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		VS	VS	0
		KANDARPA NAIK		//
160	RPFAM/0000067/2020	SASMITA @ RENUBALA MOHANTY @ SWAINRABINDRA KUMAR PRUSTY		//
		VS	VS	0
		BITUNA @ MAHIMANANDA SWAIN		//
161	RSA/0000076/2020	M/S. LAKSHYA SUPPLIERS LLP	TANMAY MISHRA	//
		VS	VS	0
		KUNTALA SAHOO		//
162	RSA/0000077/2020	UTTAM PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		SARASWATI MOHANTY		//
163	RSA/0000078/2020	UTTAM PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		SARASWATI MOHANTY		//
164	RVWPET/0000148/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		GOLAKA CHANDRA SWAIN		//
165	RVWPET/0000149/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		ADWEITA PRASAD PADHY		//
166	RVWPET/0000150/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		ABHAYA KUMAR DAS		//
167	TRP(C)/0000071/2020	BISWAMOHINI BARAD	S.P.DHAL	//
		VS	VS	0
		SUDHANSU SEKHAR BARAD		//
168	TRP(C)/0000072/2020	RASMIPRAVA MOHANTY	SRIKANT MAHNTA	//
		VS	VS	0
		ARUN KU.SAMAL		//
169	TRP(C)/0000073/2020	RASMITA SAHOO	M/S.B.K.GHADEI	//
		VS	VS	0
		BIBRAJ KISHORE SAHOO		//
170	TRP(C)/0000074/2020	SUBHASMITA PRIYADARSINI	BIBHU PRASAD TRIPATHY	//
		VS	VS	0

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171	WA/0000142/2020	SUBHRANSU SEKHAR SAHA M/S HDFC BANK LTD. VS	NALINIKANTA DASH VS	// // 0
172	WA/0000143/2020	BIMAL KUMAR SAHOO DAYAMATI BISI VS	LAXMI SHARMA VS	// // 0
173	WA/0000144/2020	STATE OF ODISHA CHILLIKARANI FISH TRADING PVT.LIMITED VS	M/S. H.N.MOHAPATRA VS	// // 0
174	WA/0000145/2020	CENTRAL ELECTRICITY SUPPLY AND UTILITY ODISHA GRAMYA BANK VS	ADV. VS	// // 0
175	WA/0000146/2020	PRASANNA KU.ROUT LAXMIDHAR TIRIA VS	SIBA PRASAD SETHY VS	// // 0
176	WA/0000147/2020	UNION OF INDIA MANJULI MAJHI VS	PARTHA MUKHERJI VS	// // 0
177	WA/0000148/2020	STATE OF ODISHA DHRUBA PR.NAYAK VS	M/S.P.K.GHOSE VS	// // 0
178	WP(C)/0007525/2020	STATE OF ORISSA GOURISHANKAR PAUL VS	M/S.RAMA CHANDRA JENA VS	// // 0
179	WP(C)/0007526/2020	STATE OF ODISHA DR.SRABANEE MISHRA VS	M/S. SATYABRATA MOHANTY VS	// // 0
180	WP(C)/0007527/2020	STATE OF ODISHA MADHUSUDAN BEHERA VS	SUSANTA KUMAR MISHRA VS	// // 0
181	WP(C)/0007528/2020	STATE OF ODISHA GANGADHAR ROUT VS	M/S.LAXMAN PRADHAN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0007529/2020	LOKANATH MISHRA VS STATE OF ODISHA	M/S.TANMAY MISHRA VS	// 0 //
183	WP(C)/0007530/2020	DR.TRUPTIRANI NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
184	WP(C)/0007531/2020	DIPTI RANJAN MISHRA VS STATE OF ODISHA	M/S.RABI NARAYAN BEHERA VS	// 0 //
185	WP(C)/0007532/2020	DHANESWAR MALLIK VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
186	WP(C)/0007533/2020	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	M/S.SATYABRATA SENAPATI VS	// 0 //
187	WP(C)/0007534/2020	BIPINA BIHARI ROUT VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
188	WP(C)/0007535/2020	BINAPANI PATTNAIK VS REGIONAL MANAGER RESERVE BANK OF INDIA	B.M.SARANGI VS	// 0 //
189	WP(C)/0007536/2020	BANAMBAR SAHOO VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
190	WP(C)/0007537/2020	ABDUL NAZIM VS R.T.O SUNDARGARH	B.M.SARANGI VS	// 0 //
191	WP(C)/0007538/2020	BENDI SES BHUSAN RAO VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE	SASWATI MOHAPATRA VS	// 0 //
192	WP(C)/0007539/2020	BASANTA KUMAR BEHERA VS REGIONAL MANAGER RESERVE BANK OF INDIA	B.M.SARANGI VS	// 0 //
193	WP(C)/0007540/2020	PRIYA RANJAN MOHANTY	B.M.SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL MANAGER RESERVE BANK OF INDIA		//
194	WP(C)/0007541/2020	SABITA CHHOTRAY	M/S.L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0007542/2020	SUSIL KUMAR GARG	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
196	WP(C)/0007543/2020	NAMITA SADANGI	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0007544/2020	RASHMITA NAIK	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0007545/2020	SANJAY KEDIA	M/S.SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0007546/2020	BANAJA MARTHA	M/S.DEBENDRA KUMAR SAHOO..1	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA		//
200	WP(C)/0007547/2020	NAKULA BHUJBAL	M/S.RAICHARAN MOHAPATRA	//
		VS	VS	0
		COLLECTOR NAYAGARH		//
201	WP(C)/0007548/2020	AJAY KUMAR BISWAL	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0007549/2020	BASANTI LATA TRIPATHY	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
203	WP(C)/0007550/2020	RAJ KUMAR BEHERA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0007551/2020	DR.KISHORE CHANDRA BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0

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205	WP(C)/0007552/2020	STATE OF ODISHA ASWINI KUMAR SENAPATI VS	SHASHI BHUSAN JENA VS	// // 0
206	WP(C)/0007553/2020	STATE OF ODISHA JASASWINI MAJHI VS	SUSANTA KUMAR NAYAK VS	// // 0
207	WP(C)/0007554/2020	THE DISTRICT COLLECTOR, PURI DEB PRAKASH MAHANTA VS	M/S. SUJIT SEN VS	// // 0
208	WP(C)/0007555/2020	R.T.O KEONJHAR BIKRAM KESHARI SATPATHY VS	M/S.PIYUSH KUMAR MISHRA VS	// // 0
209	WP(C)/0007556/2020	STATE OF ODISHA ANAJN KUMAR NAYAK VS	M/S. PRAHALLADA SAHU VS	// // 0
210	WP(C)/0007557/2020	STATE OF ODISHA RAJ KISHORE MALLICK VS	L.N.RAYATSINGH VS	// // 0
211	WP(C)/0007558/2020	COMMISSIONER, ROURKELA MUNICIPAL CORPORATION, ROURKELA NARESH PRASAD SINGH VS	M/S.L.K.MOHANTY VS	// // 0
212	WP(C)/0007559/2020	STATE OF ODISHA WAZID MOHAMMAD VS	K.C.NAYAK VS	// // 0
213	WP(C)/0007560/2020	SK.DIDAR ALLI PRABIN KUMAR KUANR VS	PRABODHA CH. NAYAK VS	// // 0
214	WP(C)/0007561/2020	STATE OF ODISHA GOURANGA MAHANTA VS	JITENDRA KUMAR DIGAL VS	// // 0
215	WP(C)/0007562/2020	STATE OF ODISHA SADANDA THAKUR VS	PRABODHA CH. NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0007563/2020	SAROJA KUMAR SENAPATI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
217	WP(C)/0007564/2020	PRAMOD KUMAR BARIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
218	WP(C)/0007565/2020	JAYARAM MAHANDI VS STATE OF ODISHA	SUBHRANSU SEKHAR MOHANTY VS	// 0 //
219	WP(C)/0007566/2020	MAHENDRA KUMAR BEHERA VS REGIONAL DIRECTOR	JITENDRA KUMAR DIGAL VS	// 0 //
220	WP(C)/0007567/2020	PURBASA SAMAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
221	WP(C)/0007568/2020	PANKAJINI BHANJA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
222	WP(C)/0007569/2020	SORENDRA NARAYAN PARIDA VS PRADEEP KUMAR MOHAPATRA, IAS	M/S.K.K.SWAIN VS	// 0 //
223	WP(C)/0007570/2020	MIT'S MEGA FOOD PARK LTD. VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
224	WP(C)/0007571/2020	AMIT KUMAR SAHOO VS STATE OF ODISHA	M/S.KINTARA JENA VS	// 0 //
225	WP(C)/0007572/2020	MAHESWAR APANIGRAHI VS STATE OF ORISSA	M/S.SUSHANTA KUMAR MISHRA VS	// 0 //
226	WP(C)/0007573/2020	UMA CHARAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	// 0 //
227	WP(C)/0007574/2020	SITARAM AGRAWAL	PRABODHA CH. NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0007575/2020	BHIMSEN NAYAK	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0007576/2020	DEBASISHA PATHI	PRAMOD KUMAR JENA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0007577/2020	BISHNU NAYAK	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0007578/2020	GOPINATH NAYAK	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0007579/2020	BIJAY BADAIAK	PRAMOD KUMAR MISHRA	//
		VS	VS	0
		GOVT.OF ODISHA		//
233	WP(C)/0007580/2020	KUNA NAYAK	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0007581/2020	DUSASAN DAS	SATRUGHNA DASH (A)	//
		VS	VS	0
		THE REGIONAL DIRECTOR EMPLOYEES, STATE INSURANCE CORPORATION		//
235	WP(C)/0007582/2020	GOUTAM NAYAK	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0007583/2020	PRAVAT @ PRAVAT KUMAR SAHOO	M/S.P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0007584/2020	SUKESWAR NAYAK	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0007585/2020	NALINIKANTA NAYAK	MAHES DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0007586/2020	STATE OF ODISHA PANCHANAN SAHOO VS UNION OF INDIA	MIHIR SEKHAR SAHOO VS	// // 0 //
240	WP(C)/0007587/2020	BICHI NAYAK VS STATE OF ODISHA	MAHES DAS VS	// 0 //
241	WP(C)/0007588/2020	BHAGYADHAR BISWAL VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
242	WP(C)/0007589/2020	PRAVABATI DEI VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
243	WP(C)/0007590/2020	BAIRAGI CHARAN SAHOO VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
244	WP(C)/0007591/2020	KANHU RANJAN PATTANAYAK VS STATE OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
245	WP(C)/0007592/2020	HEMANTA KUMAR SETHY VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
246	WP(C)/0007593/2020	BIJAY KUMAR SAHU VS STATE OF ODISHA	M/S.RAMA CHANDRA JENA VS	// 0 //
247	WP(C)/0007594/2020	RABINDRANATH MOHANTY VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
248	WP(C)/0007595/2020	CHIRA RANJAN ROUT VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
249	WP(C)/0007596/2020	BIBHUTI NATH SHARMA VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //

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250	WP(C)/0007597/2020	KISHORE CHANDRA SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
251	WP(C)/0007598/2020	DHARANIDHAR PARIJA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
252	WP(C)/0007599/2020	SRIMANTA KUMAR NANDI VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
253	WP(C)/0007600/2020	NARAN JENA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
254	WP(C)/0007601/2020	GANGADHAR MOHAPATRA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
255	WP(C)/0007602/2020	MIHIR RANJAN NAYAK VS STATE OF ODISHA	M/S.SATYAJIT BEHERA VS	// 0 //
256	WP(C)/0007603/2020	SATYAJIT PADHI VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
257	WP(C)/0007604/2020	DR.CHANDRA SEKHAR DAS VS STATE OF ODISHA	M/S.AMAR PATANAIAK VS	// 0 //
258	WP(C)/0007605/2020	ABINASH SAMANTRAY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
259	WP(C)/0007606/2020	DR.BAIDYANATH DAS VS STATE OF ODISHA	M/S.AMAR PATTANAIAK VS	// 0 //
260	WP(C)/0007607/2020	SANDHYARANI BEHERA VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// 0 //
261	WP(C)/0007608/2020	KAILASH CHANDRA PANDA	M/S.RAJENDRA KUMAR BOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DEPUTY GENERAL MANAGER		//
262	WP(C)/0007609/2020	KAILASH CHANDRA PANDA	M/S. RAJENDRA KUMAR BOSE	//
		VS	VS	0
		DEPUTY GENERAL MANAGER		//
263	WP(C)/0007610/2020	SUSANTA KUMAR BEHERA	M/S.ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0007611/2020	SUSHIL MUKHERJEE	M/S.SUNIL KUMAR PANDA	//
		VS	VS	0
		BRANCH MANAGER		//
265	WP(C)/0007612/2020	DHANANJAY ROUT	M/S.P.K.DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0007613/2020	PRAFULLA CHANDRA RATH	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0007614/2020	PURUSOTTAM PANIGRAHI	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0007615/2020	SABITA BISWAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0007616/2020	SHAIKH SHAHBAZ ALI	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		ODISHA GRAMYA BANK		//
270	WP(C)/0007617/2020	DWARIKANATH SAHOO	M/S.SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0007618/2020	LOKANATH BEHERA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0007619/2020	SANJAY KUMAR KHATUA	M/S.S.K.BHANJADEO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0007620/2020	STATE OF ODISHA PRADEEP KUMAR KHATUA VS	SHAHSI BHUSAN JENA VS	// // 0
274	WP(C)/0007621/2020	STATE OF ODISHA BARUN BISWAL VS	M/S.S.K.BHANJADEO VS	// // 0
275	WP(C)/0007622/2020	STATE OF ODISHA BHARATI JENA VS	M/S.DEBASISH SAMAL VS	// // 0
276	WP(C)/0007623/2020	ABANTI MOHANTY DHARMUDHAR SAHU VS	M/S.S.K.BHANJADEO VS	// // 0
277	WP(C)/0007624/2020	STATE OF ODISHA BIJAYA KUMAR HOTTA VS	ANUPAM DASH VS	// // 0
278	WP(C)/0007625/2020	REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL,BBSR PITABAS NAIK VS	M/S.S.K.BHANJADEO VS	// // 0
279	WP(C)/0007626/2020	STATE OF ODISHA SUSANT KUMAR BISWAL VS	M/S.S.K.BHANJADEO VS	// // 0
280	WP(C)/0007627/2020	STATE OF ODISHA DR.RANJAN KUMAR SAMAL VS	SANGRAM KUMAR JENA VS	// // 0
281	WP(C)/0007628/2020	STATE OF ODISHA SARAT KUMAR MOHANTY VS	M/S.DEEPAK RANJAN SUNDARAY VS	// // 0
282	WP(C)/0007629/2020	THE LIFE INSURANCE CORPORATION OF INDIA KISHORE PRADHAN VS	M/S.DEEPAK RANJAN SUNDARAY VS	// // 0
283	WP(C)/0007630/2020	STATE GAGANI PRADHAN VS	DEEPAK RANJAN SUNDARAY VS	// // 0
		STATE OF ORISSA		//

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FILING REPORT AS ON :26/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0007631/2020	G.BHASKAR REDDY VS DG. AND IG OF POLICE	K.N.DAS VS	// 0 //
285	WP(C)/0007632/2020	ANUP KUMAR DEO VS PRINCIPAL CONSERVATOR OF FOREST	K.N.DAS VS	// 0 //
286	WP(C)/0007633/2020	PRADESI KUMAR SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
287	WP(C)/0007634/2020	NILAKANTHA SWAIN VS PRINCIPAL CONSERVATOR OF FOREST	M/S.K.N.DAS VS	// 0 //
288	WP(C)/0007635/2020	SAROJ KUMAR SAHOO VS THE COMMISSIONER CUM SECRETARY TO GOVT.,S AND ME DEPT.	M/S.K.N.DAS VS	// 0 //
289	WP(C)/0007636/2020	ARJUN KU.PANDA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
290	WP(C)/0007637/2020	DOLAGOBINDA MALLICK VS STATE OF ODISHA	M/S.JATINDRA KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0007638/2020	MITHILA SUNA VS STATE OF ODISHA	M/S.ARJUNA CH.BEHERA VS	// 0 //
292	WP(C)/0007639/2020	PRAMOD KUMAR RATH VS STATE OF ODISHA	P.K.PATTANAYAK VS	// 0 //
293	WP(C)/0007640/2020	BHAGABAN MOHAPATRA VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
294	WP(C)/0007641/2020	AKBAR MAHAMMAD VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0007642/2020	KURASAKATLA SANEEP KUMAR	M/S.BIDYALOK MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0007643/2020	BIKASH RANJAN SATAPATHY	M/S.A.K.DASH	//
		VS	VS	0
		S.D.J.M.BARGARH		//
297	WP(C)/0007644/2020	SANATAN DAS	M/S.SAMIR KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0007645/2020	GOVERNING BODY OF KARILOPATANA COLLEGE	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0007646/2020	TIRUPATI PARASAD BEGURIA	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0007647/2020	ARCHANA APARUPA SAHU	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0007648/2020	HARASHREE MAHAMANSINGH	PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0007649/2020	SANJITA SUKLA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0007650/2020	LALIT MOHAN PANDA	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0007651/2020	AKBAR MAHAMMAD	M/S.JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0007652/2020	BHIKARI CHARAN PRADHAN	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0007653/2020	MITRA SANKAR NANDA	SRIKAR KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0007654/2020	DIRECTOR GENERAL OF POLICE, ODISHA SAMAI DIGI VS STATE OF ODISHA	M/S.S.K. ACHARIYA VS	// // 0 //
308	WP(C)/0007655/2020	MITRA SANKAR NANDA VS DIRECTOR GENERAL OF POLICE, ODISHA	SRIKAR KUMAR RATH VS	// 0 //
309	WP(C)/0007656/2020	SITARAM PATEL VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRA VS	// 0 //
310	WP(C)/0007657/2020	DR.IMTIHAN SAHA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
311	WP(C)/0007658/2020	SUDARSAN NAG VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRA VS	// 0 //
312	WP(C)/0007659/2020	DAYANIDHI BEHERA VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRA VS	// 0 //
313	WP(C)/0007660/2020	PRAMALATA PRADHAN VS STATE OF ODISHA	M/S.AMITAV MOHANTY VS	// 0 //
314	WP(C)/0007661/2020	MANAS RANJAN SAMAL VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
315	WP(C)/0007662/2020	SUBASH CHANDRA PRADHAN VS UNION OF INDIA	M/S.PRABIR KUMAR VS	// 0 //
316	WP(C)/0007663/2020	MRUTUNJAY MISHRA VS THE GOVT OF ODISHA	M/S.A.N.DASH VS	// 0 //
317	WP(C)/0007664/2020	DR.SUJIT KUMAR BRAHMA VS STATE OF ODISHA	MANAS PATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0007665/2020	JAYANAND BHOI VS STATE OF ODISHA	M/S.U.C.MISHRA VS	// 0 //
319	WP(C)/0007666/2020	M/S. EMAMI PAPER MILLS LTD. VS UNION OF INDIA	C.R.DAS VS	// 0 //
320	WP(C)/0007667/2020	SATYABRATA DAS VS UNION OF INDIA	M/S.PRABIR KUMAR RAY VS	// 0 //
321	WP(C)/0007668/2020	JYOTIRMAYEE ACHARYA VS STATE OF ODISHA	M/S.SUMANTA KUMAR NAYAK VS	// 0 //
322	WP(C)/0007669/2020	MADHUSMITA SAHOO VS STATE OF ODISHA	M/S.SUMANTA KUMAR NAYAK VS	// 0 //
323	WP(C)/0007670/2020	MRUTUNJAY MISHRA VS THE GOVT.OF ODISHA	M/S.A.N.DASH VS	// 0 //
324	WP(C)/0007671/2020	SANTOSH KUMAR DWIVEDY VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	// 0 //
325	WP(C)/0007672/2020	PUSPALATA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
326	WP(C)/0007673/2020	SOURABHA RANJAN KHAMARI VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
327	WP(C)/0007674/2020	KRUPASINDHU MAJHI VS GENERAL MANAGER, LIC OF INDIA	M/S.SANJIB MOHANTY VS	// 0 //
328	WP(C)/0007675/2020	PRASANTA KUMAR MOHANTY VS ODISHA GRAMYA BANK	M/S.ABHAYA KUMAR SHARMA VS	// 0 //
329	WP(C)/0007676/2020	AJAYA KUMAR SABUT	M/S.SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		GENERAL MANAGER LIC OF INDIA		//
330	WP(C)/0007677/2020	HARENDRA NATH PATI	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
331	WP(C)/0007678/2020	MADHUSUDAN SWAIN	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0007679/2020	ABHISEK UPADHYAY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0007680/2020	BASANTA KUMAR DHAL	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0007681/2020	LOCHAN MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0007682/2020	JUGAL KISHORE MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0007683/2020	UMESH CHANDRA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0007684/2020	RAJAT KUMAR SETHY	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0007685/2020	BUDDHADEB NAIK	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ORISSA		//
339	WP(C)/0007686/2020	TRINATHA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0007687/2020	LAXMIDHAR TRIPATHY	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0007688/2020	STATE OF ODISHA PRADEEP KUMAR KATUAL VS	SHASHIBHUSAN BISWAL VS	// // 0
342	WP(C)/0007689/2020	STATE OF ORISSA MATHURI SAHOO VS	SATYAJIT SAMAL VS	// // 0
343	WP(C)/0007690/2020	STATE OF ODISHA GOURHARI SAHOO VS	SATYAJIT SAMAL VS	// // 0
344	WP(C)/0007691/2020	STATE OF ODISHA BHARAT CHANDRA MAHANTA VS	SATYAJIT SAMAL VS	// // 0
345	WP(C)/0007692/2020	STATE OF ODISHA UPENDRA NATH MAHANTA VS	SHASHIBHUSAN BISWAL VS	// // 0
346	WP(C)/0007693/2020	STATE OF ORISSA BHARATA CHANDRA MAHANTA VS	SATYAJIT SAMAL VS	// // 0
347	WP(C)/0007694/2020	STATE OF ODISHA BIBHUTI BHUSAN SAHU VS	SHASHIBHUSAN BISWAL VS	// // 0
348	WP(C)/0007695/2020	STATE OF ORISSA MANORANJAN MAHANTA VS	SATYAJIT SAMAL VS	// // 0
349	WP(C)/0007696/2020	STATE OF ODISHA PURNA CHANDRA BASURI VS	SHASHIBHUSAN BISWAL VS	// // 0
350	WP(C)/0007697/2020	STATE OF ORISSA DILLIP KUMAR SAHOO VS	SHASHIBHUSAN BISWAL VS	// // 0
351	WP(C)/0007698/2020	STATE OF ORISSA AKSHAYA KUMAR JENA VS ADDITIONAL CHIEF SECRETARY	RABINARAYAN NAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0007699/2020	MUNARAJU DALAI VS UNION OF INDIA	AMULYA RATNA PANDA VS	// 0 //
353	WP(C)/0007700/2020	MAHENDRA NATH MAHANTA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
354	WP(C)/0007701/2020	NITYANANDA PATRA VS STATE OF ODISHA	M/S.GAGAN BIHARI SINGH VS	// 0 //
355	WP(C)/0007702/2020	HAREKRUSHNA MAHANTA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
356	WP(C)/0007703/2020	ASHARANI PANI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
357	WP(C)/0007704/2020	GOVERNING BODY SREEMA JAGULAI ADARSH VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
358	WP(C)/0007705/2020	RABINDRA NATH MOHANTY VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
359	WP(C)/0007706/2020	BATAMANGALA SANSKRIT COLLEGE VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
360	WP(C)/0007707/2020	MOTILAL DHIR VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
361	WP(C)/0007708/2020	BHABAGRAHI MOHANTY VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
362	WP(C)/0007709/2020	SANKAR BHUSAN MAHANTA VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
363	WP(C)/0007710/2020	SHASHI KUMAR MAHANTA	SHASHIBHUSAN BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0007711/2020	MURALIDHAR SI	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0007712/2020	SURESWAR PATEL @ SURESWA PATEL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0007713/2020	BANAMALI BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0007714/2020	MOHANLAL BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0007715/2020	INDRAMOHAN BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007716/2020	GOPABANDHU BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0007717/2020	GIRIDHARI BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0007718/2020	ANANDAMOHAN BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007719/2020	SANTOSH PATEL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0007720/2020	RAJESH KUMAR BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0007721/2020	BATA KRUSHNA BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0007722/2020	STATE OF ODISHA JANAM KISSAN JANMA KISAN VS	R.P.PATNAIK VS	// // 0
376	WP(C)/0007723/2020	STATE OF ODISHA PRAVAKAR SETHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
377	WP(C)/0007724/2020	STATE OF ODISHA BISHNU BARIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
378	WP(C)/0007725/2020	STATE OF ODISHA GAGAN BIHARI SWAIN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
379	WP(C)/0007726/2020	STATE OF ODISHA KISHOR KUMAR SAMANTARAY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
380	WP(C)/0007727/2020	STATE OF ODISHA KRUSHNA CHANDRA MOHAPATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
381	WP(C)/0007728/2020	STATE OF ODISHA JAYABIHARI NIKHINDIA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
382	WP(C)/0007729/2020	STATE OF ODISHA PURNA CHANDRA PRUSTY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
383	WP(C)/0007730/2020	STATE OF ODISHA ASHOK KUMAR PATTANAIAK VS	M/S.D.N.MOHAPATRA VS	// // 0
384	WP(C)/0007731/2020	THE STATE OF ODISHA AMIT BISWAS VS	PRAFULLA KUMAR RATH VS	// // 0
385	WP(C)/0007732/2020	ADDL DIRECTOR GENERAL, HE. DEPT. SADANANDA SAHOO VS TAHASILDAR, ATHAMALLIK-CUM-ESTATE OFFICER	PRAFULLA KUMAR RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0002963/2020	GANESH SUNA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /31 /2018 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada *) GR/0000071/2018
387	ABLAPL/0002964/2020	DILIP KUMAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	CUTTACK VIGILANCE /43 /2019 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000038/2019
388	ABLAPL/0002965/2020	MALAM @ SK. MALAUDDIN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHOGRAI /156 /2019 J.M.F.C.,JALESWAR(Baleshwar) CT/0000486/2019
389	ABLAPL/0002966/2020	BABAJI CHARAN NAYAK VS STATE OF ODISHA	K.K.PAHIL VS	CHOUDWAR /548 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002676/2019
390	ABLAPL/0002967/2020	SASIKANTA NAYAK VS STATE OF ODISHA	K.K.PAHIL VS	CHOUDWAR /548 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002676/2019
391	ABLAPL/0002968/2020	PRADEEP ROUT @ PRADEEPTA KUMAR ROUT VS STATE OF ODISHA	BASANTA KUMAR BARAL VS	GURUDIJHATIA /25 /2020 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000108/2020
392	ABLAPL/0002969/2020	RAMESH MANDAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 J.M.F.C.,RANPUR(Nayagarh *) 2(A)CC/0000019/2017
393	ABLAPL/0002970/2020	PABITRA KUMAR BISWAL VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /17 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000100/2020
394	ABLAPL/0002971/2020	PRAKASH MOHANTY VS STATE OF ODISHA	R.P.BADU MOHAPATRA VS	BARIPADA TOWN /300 /2019 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) GR/0001043/2019
395	ABLAPL/0002972/2020	ANITA SAGAR VS STATE OF ODISHA	I.A.ACHARYA VS	MELCHHAMUNDA /17 /2020 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA(Bargarh *) GR/0000069/2020
396	ABLAPL/0002973/2020	MAHIMA ROUT @ MAHIMA PRASAD ROUT VS STATE OF ODISHA	JASHOBANTA DASH VS	BARANGA /9 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000108/2020
397	ABLAPL/0002974/2020	HAPPY ROUT @ JITESH ROUT	DIBYAJYOTI SAHOO	MAHAKALPARA /14 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
398	ABLAPL/0002975/2020	VS STATE OF ODISHA JOGI @ SARADA PRASAD MOHANTY	VS DEEPAK KU SAHOO	S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0000123/2020 MARSHAGHAI /194 /2013
399	ABLAPL/0002976/2020	VS STATE OF ODISHA SAMBIT KUMAR NAYAK	VS SEETARAM JENA	S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0000852/2013 TIHIDI /47 /2020
400	ABLAPL/0002977/2020	VS STATE OF ODISHA BARUN SAHU	VS MOHENDRA KUMAR MOHAPATRO	S.D.J.M.,BHADRAK(Bhadrak *) GR/0000310/2020 / /0
401	ABLAPL/0002978/2020	VS STATE OF ODISHA YUBRAJ BEHERA	VS MOHENDRA KUMAR MOHAPATRO	S.D.J.M.,ATHMALLIK(Anugul *) 2(B)CC/0000037/2019 ATHAMALLIK /16 /2020
402	ABLAPL/0002979/2020	VS STATE OF ODISHA RABI PRADHAN	VS S.P.DHAL	S.D.J.M.,ATHMALLIK(Anugul *) GR/0000079/2020 RANPUR /47 /2020
403	ABLAPL/0002980/2020	VS STATE OF ODISHA RAJESH ROUT @ RAJESH KUMAR ROUT	VS SATYANARAYAN MISHRA	J.M.F.C.,RANPUR(Nayagarh *) GR/0000061/2020 CHANDABALI /34 /2020
404	ABLAPL/0002981/2020	VS STATE OF ODISHA ANANDA DAS @ ENADRI DAS	VS JYOTIRMAYA SAHOO	J.M.F.C,CHANDABALI(Bhadrak *) GR/0000092/2020 PURUSHOTTAMPUR /120 /2016
405	ABLAPL/0002982/2020	VS STATE OF ODISHA MOHIT SARAF @ MOHIT KUMAR SARAF	VS A.K.MOHAPATRA, S.S.MISHRA, S.N.DASH	J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) GR/0000115/2016 MURIBAHAL /28 /2020
406	ABLAPL/0002983/2020	VS STATE OF ODISHA BALIA @ BALARAM JENA	VS BIBHUTI BHUSAN BEHERA	JMFC MURIBAHAL(Balangir) GR/0000025/2020 RASOL /19 /2020
407	ABLAPL/0002984/2020	VS STATE OF ODISHA D.NARAYAN REDDY	VS JUGAL KISHORE PANDA	S.D.J.M.,HINDOL(Dhenkanal) GR/0000066/2020 RAMBHA (KHALLIKOTE) /28 /2020
408	ABLAPL/0002985/2020	VS STATE OF ODISHA SANTOSH KUMAR BEHERA	VS BASUDEV PUJARI	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000104/2020 CHATRAPUR /192 /2019
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0002986/2020	STATE OF ODISHA DHARMENDRA NAIK VS	TUKUNA KU MISHRA VS	GR/0000372/2019 KEGAON /157 /2019 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi)
410	ABLAPL/0002987/2020	STATE OF ODISHA SANATAN MALLICK VS	S.ROUT VS	GR/0000442/2019 MAHANGA /189 /2017 J.M.F.C.,SALIPUR(Cuttack)
411	ABLAPL/0002988/2020	STATE OF ODISHA SUBASH CHANDRA SWAIN VS	SK.KALIMUDDIN VS	GR/0000794/2017 NIMAPADA /360 /2018 ADDL.SESIONS JUDGE,NIMPARA(Puri)
412	ABLAPL/0002989/2020	STATE OF ODISHA PAPUN @ PAPU @ SURYAKANTA BISWAL VS	PANCHANAN PANIGRAHI VS	Spl/0000065/2019 KAMAKHYANAGAR /119 /2017 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
413	ABLAPL/0002990/2020	STATE OF ODISHA BATAKI @ BINODINI SAHOO VS	PANCHANAN PANIGRAHI VS	GR/0000186/2017 PARJANG /187 /2016 ()
414	ABLAPL/0002991/2020	STATE OF ODISHA KANHU @ KANHU BAGARTY VS	DURLLABHA RANJAN MISHRA VS	// TUREIKELA /142 /2019 ()
415	ABLAPL/0002992/2020	STATE OF ODISHA DILLIP DIGAL @ DILLI DIGAL VS	JYOTIRMAYA SAHOO VS	// BHANJANAGAR /163 /1998 ()
416	ABLAPL/0002993/2020	STATE OF ODISHA ASHOK @ ASHOK KUMAR DALAI VS	DHARMENDRA SETHY VS	// OUPADA /51 /2019 ()
417	ABLAPL/0002994/2020	STATE OF ODISHA BABULU APAT @ MANTY APAT VS	DHIRENDRA KUMAR MOHAPATRA VS	// TAISARA /172 /2019 ()
418	ABLAPL/0002995/2020	STATE OF ODISHA SANTOSH KUMAR PANDA VS	G.N.MISHRA VS	// MOTU /11 /2020 ()
419	ABLAPL/0002996/2020	STATE OF ODISHA HARADHAN GIRI VS STATE OF ODISHA	N.C.ROUT VS	// JALESWAR /215 /2019 () //

ORISSA HIGH COURT
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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0002997/2020	SK.ISMILE VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /102 /2020 () //
421	ABLAPL/0002998/2020	KSHIROD BAG VS STATE OF ODISHA	TUKUNA KU MISHRA VS	DHARAMGARH /21 /2020 () //
422	ABLAPL/0002999/2020	PHABIT BAGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /27 /2015 () //
423	ABLAPL/0003000/2020	BIMAL PRADHAN VS STATE OF ODISHA	AMITABH PRADHAN VS	DHANUPALI /83 /2020 () //
424	ABLAPL/0003001/2020	MANAS KUMAR PATHY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MAHILA P.S. BUXIBAZAR /5 /2020 () //
425	ABLAPL/0003002/2020	RAJENDRA KUMAR SAHU @ MITU SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BERHAMPUR SADAR /349 /2019 () //
426	ABLAPL/0003003/2020	KALPANA NAIK VS STATE OF ODISHA	B.K.NAYAK-3 VS	AINTHAPALI /9 /2020 () //
427	ABLAPL/0003004/2020	TRINAYAN RATH VS STATE OF ODISHA	SUBRAT KUMAR NAYAK-3 VS	CHANDRASEKHARPUR /398 /2018 () //
428	ABLAPL/0003005/2020	ASHOK KUMAR JENA VS STATE OF ODISHA	G.K.NANDA VS	BARI /275 /2019 () //
429	ABLAPL/0003006/2020	BIJAYANANDA PARIDA VS STATE OF ODISHA	P.R.SINGH VS	CUTTACK SADAR /104 /2020 () //
430	ABLAPL/0003007/2020	GOPI @ GOPINATH BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	INDUSTRIAL /19 /2020 () //
431	ABLAPL/0003008/2020	SURAMA KHADANGA	BASANTA KUMAR DAS	MAHILA P.S. BUXIBAZAR /15 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0003009/2020	RATNAKAR ROUT	PRADEEP KUMAR DAS	PURUNABAZAR /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0003010/2020	ASHOK KUMAR SAHOO	B.S.PANIGRAHI	SUNDARGARH TOWN /220 /2016
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0003011/2020	JOGI SAHOO @ JOGENDRA SAHOO	JAYADEBA BEHERA	NAYAGARH /145 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0003012/2020	NRUPESH KUMAR NAYAK	SUVASHISH PATTNAIK	LINGARAJ P.S. /12 /2014
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0003013/2020	KASINATH KHUNTIA	CHINMAYA MOHANTY	PURI TOWN /170 /2018
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0003014/2020	KASINATH KHUNTIA	CHINMAYA MOHANTY	SINGHADWAR PS /78 /2018
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0003015/2020	KASINATH KHUNTIA	CHINMAYA MOHANTY	SINGHADWAR PS /79 /2018
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0003016/2020	KASINATH KHUNTIA	CHINMAYA MOHANTY	SINGHADWAR PS /80 /2018
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0003017/2020	KASINATH KHUNTIA	CHINMAYA MOHANTY	SINGHADWAR PS /84 /2018
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0003018/2020	PRADEEP KUMAR SAHOO @ PRADEEP SAHOO	RAMA PRASAD DALAI	MANGALPUR /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0003019/2020	KASINATH KHUNTIA	CHINMAYA MOHANTY	SINGHADWAR PS /81 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0003020/2020	STATE OF ODISHA KASINATH KHUNTIA VS	CHINMAYA MOHANTY VS	// SINGHADWAR PS /85 /2018 ()
444	ABLAPL/0003021/2020	STATE OF ODISHA KASINATH KHUNTIA VS	CHINMAYA MOHANTY VS	// PURI TOWN /172 /2018 ()
445	ABLAPL/0003022/2020	STATE OF ODISHA KASINATH KHUNTIA VS	CHINMAYA MOHANTY VS	// PURI TOWN /166 /2018 ()
446	ABLAPL/0003023/2020	STATE OF ODISHA KASINATH KHUNTIA VS	CHINMAYA MOHANTY VS	// PURI TOWN /173 /2018 ()
447	ABLAPL/0003024/2020	STATE OF ODISHA MAHADEV @ PRAFULLA MISTRY VS	G.N.MISHRA VS	// KALIMELA /22 /2020 ()
448	ABLAPL/0003025/2020	STATE OF ODISHA SK.HASAN VS	JYOTIRMAYA SAHOO VS	// KHARABEL NAGAR P.S. /33 /2019 ()
449	ABLAPL/0003026/2020	STATE OF ODISHA ASHOK PRADHAN VS	SMRUTI RANJAN MOHAPATRA VS	// SINGLA /43 /2020 ()
450	ABLAPL/0003027/2020	STATE OF ODISHA LAXMIKANTA PRADHAN @ GUDU VS	PRONOY MOHANTY VS	// SAHID NAGAR P.S. /54 /2020 ()
451	ABLAPL/0003028/2020	STATE OF ODISHA SIBA @ SATYASIBA PALATASINGH VS	BISHNU PRASAD PRADHAN VS	// BEGUNIA P.S. /3 /2016 ()
452	ABLAPL/0003029/2020	STATE OF ODISHA LINGARAJ NAYAK VS	BISWA PRAKASH DHAL VS	// NAYAGARH SADAR /19 /2020 ()
453	ABLAPL/0003030/2020	STATE OF ODISHA BISWAJIT BARIK VS STATE OF ODISHA	R.K.ROUTRAY VS	// MANGALA BAG /11 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0003031/2020	DIPTIREKHA MALLICK VS STATE OF ODISHA	PRONOY MOHANTY VS	SAHID NAGAR P.S. /54 /2020 () //
455	ABLAPL/0003032/2020	SUVANKAR ACHARYA VS STATE OF ODISHA	JAYDEEP PAL VS	SAHID NAGAR P.S. /87 /2020 () //
456	ABLAPL/0003033/2020	KESHAB CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	CUTTACK SADAR /604 /2019 () //
457	ABLAPL/0003034/2020	PRAMOD CHANDRA SWAIN VS STATE OF ODISHA	R.C.SWAIN VS	KANDARPUR /19 /2020 () //
458	ABLAPL/0003035/2020	DEBADATTA MOHAPATRA VS STATE OF ODISHA	SUJATA JENA VS	ANGUL TOWN /5 /2020 () //
459	ABLAPL/0003036/2020	ANIRUDHA DASH VS STATE OF ODISHA	UDIT RANJAN JENA VS	PANIKOILI /49 /2020 () //
460	ABLAPL/0003037/2020	PRAVA KIRAN TOPPO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /265 /2015 () //
461	ABLAPL/0003038/2020	BASUDEV DUTTA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	JALESWAR /282 /2019 () //
462	WPC(OAC)/0000749/2018	SABITRI RAY VS STATE OF ODISHA	BHOJRAJ SETH VS	// () //
463	WPC(OAC)/0001328/2016	BRAJA KISHORE SWAIN VS STATE OF ODISHA	M/S.JAYDEV SENGUPTA VS	// () //
464	WPC(OAC)/0001491/2018	SUJATA MOHANTY VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// () //
465	WPC(OAC)/0003468/2013	KHIROD KUMAR DIGAL	BHOJRAJ SETH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
466	WPC(OAC)/0003502/2013	VS	VS	0
		STATE OF ODISHA		//
		LADU KISHOR PATRO	GOURI MOHAN RATH	//
467	WPC(OAC)/0003963/2012	VS	VS	0
		STATE OF ODISHA		//
		ABHAYA KUMAR BEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :26/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2020 CRP/2/2020	DASU SAHU-MP	RAI CHARAN MOHAPATRA
2	7/2020 CRP/2/2020	DASU SAHU-MP	RAI CHARAN MOHAPATRA
3	10/2020 OTAPL/13/2017	TATA STEEL LIMITED-MP	M/S.KAJAL SAHOO
4	13/2020 ARBA/9/2020	ACC LTD.-MP	SASWAT KUMAR ACHARYA
5	17/2020 ITA/14/2020	M/S.GOPALPUR PORT LTD.-MP	KAJAL SAHOO
6	18/2020 ITA/14/2020	M/S.GOPALPUR PORT LTD.-MP	KAJAL SAHOO
7	22/2020 JCRLA/110/2018	HARJIT SINGH-MP	M/S.RUCHI RAJGHARIA
8	27/2020 RFA/106/2005	KUNJA BEHARI SAHOO-MP	M/S.DAMODAR DEO
9	28/2020 RFA/279/2010	BALASORE TALKIES P.L-MP	M/S.S.P.MISRA
10	35/2020 SA/172/1995	PRAVATI-MP	M/S.S.D.DAS
11	36/2020 SA/172/1995	PRAVATI-MP	M/S.S.D.DAS
12	37/2020 SA/172/1995	PRAVATI-MP	M/S.S.D.DAS
13	51/2020 CONTC/1624/2019	BIJAYA KRUSHNA NAYAK-MP	M/S.MANORANJAN MISHRA, R.B.SINHA
14	57/2020 CRLMP/296/2020	DWIJABAR MOHANTY-MP	AJAY KUMAR SWAIN
15	58/2020 CRLMP/297/2020	DULLA SWAIN-MP	BASANTA KUMAR MISHRA
16	60/2020 CRLMP/303/2020	MINAKETAN SAHU-MP	BASUDEV MISHRA
17	81/2020 TRP(C)/71/2020	BISWAMOHINI BARAD-MP	S.P.DHAL
18	82/2020 TRP(C)/73/2020	RASMITA SAHOO-MP	M/S.B.K.GHADEI
19	83/2020 TRP(C)/74/2020	SUBHASMITA PRIYADARSINI-MP	BIBHU PRASAD TRIPATHY
20	85/2020 WPC(OAC)/4143/2016	SOUMYA SUBHADARSHINEE-MP	M/S.BUDHADEV ROUTRAY
21	86/2020 WPC(OAC)/749/2018	SABITRI RAY-MP	BHOJRAJ SETH
22	87/2020 WPC(OAC)/3468/2013	KHIROD KUMAR DIGAL-MP	BHOJRAJ SETH
23	88/2020 WPC(OAC)/3963/2012	ABHAYA KUMAR BEHERA-MP	ANIL KUMAR BEHERA
24	89/2020 WPC(OAC)/1491/2018	SUJATA MOHANTY-MP	M/S.B.S.TRIPATHY
25	99/2020 RPFAM/67/2020	SASMITA @ RENUBALA MOHANTY @ SWAIN-MP	RABINDRA KUMAR PRUSTY
26	100/2020	SASMITA @ RENUBALA MOHANTY @ SWAIN-MP	RABINDRA KUMAR PRUSTY

27	RPFAM/67/2020 101/2020	SUDHANSU PAL-MP	M/S.SUMANTA KU.NAYAK
28	RPFAM/118/2019 141/2020	BISWAMBAR NAIK-MP	M/S.P.K.PARIDA
29	RSA/97/2003 142/2020	M/S. LAKSHYA SUPPLIERS LLP-MP	TANMAY MISHRA
30	RSA/76/2020 143/2020	M/S. LAKSHYA SUPPLIERS LLP-MP	TANMAY MISHRA
31	RSA/76/2020 144/2020	UTTAM PATRA-MP	MANOJ KUMAR MOHANTY
32	RSA/77/2020 145/2020	UTTAM PATRA-MP	MANOJ KUMAR MOHANTY
33	RSA/78/2020 146/2020	UTTAM PATRA-MP	MANOJ KUMAR MOHANTY
34	RSA/78/2020 189/2020	SIBA PRASAD KHATUA @ BANTI-MP	A.K.MOHANTY
35	BLAPL/1212/2020 191/2020	MANJULA ROULA @ MANJULA RAULA @ MAMINA-MP	S.K.BHANJADEO
36	BLAPL/10903/2019 192/2020	V.BHAGABAN @ BHAGABAN HANTAL-MP	MANAS CHAND
37	BLAPL/1410/2020 196/2020	NARAYAN CH.NAYAK-MP	SANGRAM JENA
38	FAO/244/2020 197/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	SUMRAT SATPATHY
39	FAO/1011/2019 198/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	SUMRAT SATPATHY
40	FAO/1012/2019 199/2020	MANAGING COMMITTEE OF SANKARSANA GODI-MP	M/S. L.K.MOHANTY
41	FAO/250/2020 200/2020	KANAK RASMI DAS-MP	M/S.A.K.PANDEY
42	FAO/199/2020 201/2020	CHIEF EXECUTIVE OFFICER, CESU-MP	MR.S.C.DASH
43	FAO/255/2020 215/2020	K.BHUBANESWARY-MP	M/S.B.K.NAYAK(1)
44	WA/504/2019 216/2020	UDAYENDU MISHRA-MP	M/S.S.MOHAPATRA
45	WA/33/2019 217/2020	CHILLIKARANI FISH TRADING PVT.LIMITED-MP	M/S. H.N.MOHAPATRA
46	WA/144/2020 218/2020	ODISHA GRAMYA BANK-MP	ADV.
47	WA/145/2020 219/2020	ODISHA GRAMYA BANK-MP	ADV.
48	WA/145/2020 220/2020	LAXMIDHAR TIRIA-MP	SIBA PRASAD SETHY
49	WA/146/2020 221/2020	MANJULI MAJHI-MP	
50	WA/147/2020 223/2020	SHAKTI BEDANTA DASH-MP	BIBHU PRASAD DAS
51	CRLREV/172/2020 224/2020	CHANDAN SINGH-MP	GOPAL KRUSHNA MOHANTY
52	CRLREV/589/2018 225/2020	SWARNALATA MOHAPATRA@RITA MOHAPATRA-MP	BIBHU PRASAD DAS
53	CRLREV/125/2020 226/2020	RUKMANI MOHARANA-MP	PRATAP CHANDRA MISHRA
54	CRLREV/177/2020 227/2020	RABINARAYAN DAS-MP	S.K.NAYAK
55	CRLREV/179/2020 228/2020	RABINARAYAN DAS-MP	S.K.NAYAK
56	CRLREV/179/2020 235/2020	BISHNU CHANDRA BISWAL-MP	SAMIR KUMAR MISHRA
57	CMP/227/2020 236/2020	MUKUNDA NAYAK-MP	PRASANTA KUMAR MOHANTY
	CMP/228/2020		

58	237/2020 CMP/228/2020	MUKUNDA NAYAK-MP	PRASANTA KUMAR MOHANTY
59	238/2020 CMP/230/2020	DAITARI BHOI-MP	SUBRATA PANDA
60	239/2020 MACA/147/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	MS. S.S.RAO
61	292/2020 RVWPET/148/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
62	293/2020 RVWPET/148/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
63	294/2020 RVWPET/148/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
64	295/2020 RVWPET/149/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
65	296/2020 RVWPET/149/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
66	297/2020 RVWPET/149/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
67	298/2020 RVWPET/150/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
68	299/2020 RVWPET/150/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
69	300/2020 RVWPET/150/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
70	326/2020 ABLAPL/514/2020	SURESH CHOUDHURY-MP	JUGALA KISHORE PANDA
71	329/2020 ABLAPL/9655/2019	ADWAIT KUMAR PRADHAN-MP	SUSANTA KU.MISHRA
72	359/2020 CRLA/37/2020	KARUNAKAR NAIK @ MITHUN-MP	AMIT PRASAD BOSE
73	360/2020 CRLA/102/2020	HIMANSU PRADHAN-MP	BICHITRA NARAYAN SATAPATHY
74	361/2020 CRLA/257/2018	PANCHANAN BEHERA-MP	M/S.JYOTIRMAYA SAHOO
75	362/2020 CRLA/174/2020	SUSHANTA NAIK-MP	SWAYAM PRAVA DASH
76	363/2020 CRLA/174/2020	SUSHANTA NAIK-MP	SWAYAM PRAVA DASH
77	364/2020 CRLA/174/2020	SUSHANTA NAIK-MP	SWAYAM PRAVA DASH
78	365/2020 CRLA/175/2020	RATAN MAJHI-MP	SURYAKANTA DWIBEDI
79	366/2020 CRLA/175/2020	RATAN MAJHI-MP	SURYAKANTA DWIBEDI
80	367/2020 CRLA/175/2020	RATAN MAJHI-MP	SURYAKANTA DWIBEDI
81	391/2020 CRLMC/683/2020	BASANTA KUMAR BEHERA-MP	B.S.DASPARIDA
82	392/2020 CRLMC/685/2020	PANKAJ KUMAR MAHANTA-MP	ARIJEET MISHRA
83	393/2020 CRLMC/689/2020	BALARAM NAYAK-MP	BIPLAB MOHANTY
84	394/2020 CRLMC/693/2020	SARAT CHANDRA MOHAPATRA-MP	ANUPAM DASH
85	395/2020 CRLMC/695/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
86	396/2020 CRLMC/696/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
87	397/2020 CRLMC/697/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
88	398/2020 CRLMC/698/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
89	399/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA

90	CRLMC/699/2020 400/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
91	CRLMC/700/2020 401/2020	RAJESH KUMAR SETHI-MP	RANAJIT KESHARI RAY
92	CRLMC/701/2020 402/2020	SK.JAVED AKHTER @ SK.JAVED-MP	JYOTIRMAYA SAHOO
93	CRLMC/703/2020 3236/2020	STATE OF ORISSA-MP	ADDL.GOV.T.ADVOCATE
94	WP(C)/7197/2020 3237/2020	DR.SRABANEE MISHRA-MP	M/S. SATYABRATA MOHANTY
95	WP(C)/7526/2020 3238/2020	PRATYUSH KUMAR SARANGI-MP	M/S.SASIM AJITAV PATNAIK
96	WP(C)/21236/2019 3239/2020	PRATAP CHANDRA PRADHAN-MP	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA
97	WP(C)/1229/2020 3240/2020	BASANTI NAIK-MP	M/S.P.C.KAR
98	WP(C)/8688/2018 3241/2020	ANUPAMA KHATAI-MP	ARIJEET MISHRA
99	WP(C)/2639/2020 3242/2020	UMAKANTA SAHOO-MP	M/S.J.M.PATTANAIK
100	WP(C)/11413/2019 3243/2020	SUBASH CHANDRA SAHU-MP	M/S.J.M.PATTANAIK
101	WP(C)/11414/2019 3244/2020	DRUSHYA RANJAN BISWAL-MP	M/S.J.M.PATTANAIK
102	WP(C)/11520/2018 3245/2020	LOKANATH MISHRA-MP	M/S.TANMAY MISHRA
103	WP(C)/7529/2020 3246/2020	DIPTI RANJAN MISHRA-MP	M/S.RABI NARAYAN BEHERA
104	WP(C)/7531/2020 3247/2020	BENDI SES BHUSAN RAO-MP	SASWATI MOHAPATRA
105	WP(C)/7538/2020 3248/2020	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE-MP	M/S.SANTOSH KUMAR JENA
106	WP(C)/1712/2020 3249/2020	SUSIL KUMAR GARG-MP	SIDDHARTH PRASAD MISHRA
107	WP(C)/7542/2020 3250/2020	SANJAY KEDIA-MP	M/S.SIDDHARTH PRASAD MISHRA
108	WP(C)/7545/2020 3251/2020	M/S GREEN CIRCLE ENVIRONMENT PVT. LTD-MP	M/S.AMIT PRASAD BOSE
109	WP(C)/24341/2019 3252/2020	NAKULA BHUJBAL-MP	M/S.RAICHARAN MOHAPATRA
110	WP(C)/7547/2020 3253/2020	MANOJ KUMAR NANDA-MP	A.K.MOHANTY B
111	WP(C)/7319/2020 3254/2020	NARESH PRASAD SINGH-MP	M/S.L.K.MOHANTY
112	WP(C)/7558/2020 3255/2020	COUNCIL FOR THE INDIAN SCHOOL CERTIFICATE EXAMINATIONS-MP	M/S.L.K.MOHANTY
113	WP(C)/20655/2019 3256/2020	ORISSA STATE ADMINISTRATIVE TRIBUNAL BAR ASSOCIATION-MP	M/S.L.K.MOHANTY
114	WP(C)/6152/2019 3258/2020	JAYARAM MAHANDI-MP	SUBHRANSU SEKHAR MOHANTY
115	WP(C)/7565/2020 3259/2020	DEBANANDA SAHOO-MP	M/S.BUDHADEV ROUTRAY
116	WP(C)/1529/2020 3260/2020	MIT'S MEGA FOOD PARK LTD.-MP	BIBHU PRASAD DAS
117	WP(C)/7570/2020 3261/2020	UMA CHARAN NAYAK-MP	MAHES DAS
118	WP(C)/7573/2020 3262/2020	BHIMSEN NAYAK-MP	MAHES DAS
119	WP(C)/7575/2020 3263/2020	BHIMSEN NAYAK-MP	MAHES DAS
120	WP(C)/7575/2020 3264/2020	GOPINATH NAYAK-MP	MAHES DAS
	WP(C)/7578/2020		

121	3265/2020 WP(C)/7580/2020	KUNA NAYAK-MP	MAHES DAS
122	3266/2020 WP(C)/4389/2020	SUMAN SOURAV-MP	M/S.AVIJIT MISHRA
123	3267/2020 WP(C)/7582/2020	GOUTAM NAYAK-MP	MAHES DAS
124	3268/2020 WP(C)/7584/2020	SUKESWAR NAYAK-MP	MAHES DAS
125	3269/2020 WP(C)/7585/2020	NALINIKANTA NAYAK-MP	MAHES DAS
126	3270/2020 WP(C)/23679/2015	ARUNODAYA NAGAR VIKASH PARISHAD-MP	M/S.PRADIP KUMAR RAY
127	3271/2020 WP(C)/7587/2020	BICHI NAYAK-MP	MAHES DAS
128	3272/2020 WP(C)/7604/2020	DR.CHANDRA SEKHAR DAS-MP	M/S.AMAR PATANAIAK
129	3273/2020 WP(C)/7606/2020	DR.BAIDYANATH DAS-MP	M/S.AMAR PATTANAIAK
130	3274/2020 WP(C)/7607/2020	SANDHYARANI BEHERA-MP	M/S.BASUDEV BARIK
131	3275/2020 WP(C)/8508/2013	UMAMANI SETHI-MP	M/S.PRASANNA KU.PARHI
132	3277/2020 WP(C)/12724/2005	DEBARAJ PRADHAN-MP	M/S.AJAYA KU NAYAK
133	3278/2020 WP(C)/7611/2020	SUSHIL MUKHERJEE-MP	M/S.SUNIL KUMAR PANDA
134	3280/2020 WP(C)/951/2019	RADHAMOHAN DEV BIJE GADA SAHI-MP	M/S.ASHOK KU.MOHAPATRA 1
135	3281/2020 WP(C)/7627/2020	DR.RANJAN KUMAR SAMAL-MP	SANGRAM KUMAR JENA
136	3282/2020 WP(C)/7628/2020	SARAT KUMAR MOHANTY-MP	M/S.DEEPAK RANJAN SUNDARAY
137	3283/2020 WP(C)/7627/2020	DR.RANJAN KUMAR SAMAL-MP	SANGRAM KUMAR JENA
138	3284/2020 WP(C)/10016/2019	SAROJ KUMAR SAHOO-MP	M/S.SURYAKANTA DWIBEDI
139	3285/2020 WP(C)/25650/2019	SUKANTA KUMAR MAHAPATRA-MP	K.K.SWAIN
140	3286/2020 WP(C)/25650/2019	SUKANTA KUMAR MAHAPATRA-MP	
141	3292/2020 WP(C)/7633/2020	PRADESI KUMAR SWAIN-MP	ALOK KUMAR PANDA
142	3293/2020 WP(C)/7636/2020	ARJUN KU.PANDA-MP	SUMITRA MOHANTY
143	3294/2020 WP(C)/7638/2020	MITHILA SUNA-MP	M/S.ARJUNA CH.BEHERA
144	3295/2020 WP(C)/4788/2020	MANOJ KUMAR PATTANAIAK-MP	M/S.BIRAJA PRASANNA SATAPATHY
145	3296/2020 WP(C)/7642/2020	KURASAKATLA SANEEP KUMAR-MP	M/S.BIDYALOK MOHAPATRA
146	3297/2020 WP(C)/25576/2019	GM IRON AND STEEL COMPANY LTD.-MP	MR.DR.ASHOK KU. MOHAPATRA,M/S.RAKESH KU.SA
147	3299/2020 WP(C)/7645/2020	GOVERNING BODY OF KARILOPATANA COLLEGE-MP	M/S.K.K.SWAIN
148	3300/2020 WP(C)/7649/2020	SANJITA SUKLA-MP	M/S.K.K.SWAIN
149	3301/2020 WP(C)/7648/2020	HARASHREE MAHAMANSINGH-MP	PRADIPTA KUMAR MOHANTY
150	3302/2020 WP(C)/7654/2020	SAMAI DIGI-MP	M/S.S.K. ACHARIYA
151	3303/2020 WP(C)/7171/2020	M/S.ANADI CHARAN NATH-MP	M/S.S.K.JOSHI
152	3304/2020	DR.IMTIHAN SAHA-MP	AVIJIT MISHRA

153	WP(C)/7657/2020 3305/2020	DR.IMTIHAN SAHA-MP	AVIJIT MISHRA
154	WP(C)/7657/2020 3306/2020	PRAFULLA C.MOHAPATRA-MP	M/S.SANKARSAN RATH
155	WP(C)/22781/2012 3307/2020	MANAS RANJAN SAMAL-MP	BUDHADEV ROUTRAY
156	WP(C)/7661/2020 3308/2020	BAIDYANATH HOTA-MP	M/S.PARESH KUMAR SAHOO
157	WP(C)/3858/2020 3309/2020	DR.SUJIT KUMAR BRAHMA-MP	MANAS PATI
158	WP(C)/7664/2020 3310/2020	M/S. EMAMI PAPER MILLS LTD.-MP	C.R.DAS
159	WP(C)/7666/2020 3311/2020	SANTOSH KUMAR DWIVEDY-MP	SATYAJIT MOHAPATRA
160	WP(C)/7671/2020 3312/2020	SOURABHA RANJAN KHAMARI-MP	SUKANTA KUMAR DALAI
161	WP(C)/7673/2020 3313/2020	KRUPASINDHU MAJHI-MP	M/S.SANJIB MOHANTY
162	WP(C)/7674/2020 3314/2020	AJAYA KUMAR SABUT-MP	M/S.SANJIB MOHANTY
163	WP(C)/7676/2020 3315/2020	HARENDRA NATH PATI-MP	SHASHIBHUSAN BISWAL
164	WP(C)/7677/2020 3316/2020	MADHUSUDAN SWAIN-MP	M/S.SANJIB MOHANTY
165	WP(C)/7678/2020 3317/2020	ABHISEK UPADHYAY-MP	SAMEER KUMAR DAS
166	WP(C)/7679/2020 3318/2020	BASANTA KUMAR DHAL-MP	SHASHIBHUSAN BISWAL
167	WP(C)/7680/2020 3319/2020	BUDDHADEB NAIK-MP	SHASHIBHUSAN BISWAL
168	WP(C)/7685/2020 3320/2020	PRADEEP KUMAR KATUAL-MP	SHASHIBHUSAN BISWAL
169	WP(C)/7688/2020 3322/2020	UPENDRA NATH MAHANTA-MP	SHASHIBHUSAN BISWAL
170	WP(C)/7692/2020 3323/2020	BIBHUTI BHUSAN SAHU-MP	SHASHIBHUSAN BISWAL
171	WP(C)/7694/2020 3324/2020	PURNA CHANDRA BASURI-MP	SHASHIBHUSAN BISWAL
172	WP(C)/7696/2020 3325/2020	DILLIP KUMAR SAHOO-MP	SHASHIBHUSAN BISWAL
173	WP(C)/7697/2020 3327/2020	NARENDRANATH RATH-MP	M/S.DEBARANJAN RAY
174	WP(C)/3318/2011 3328/2020	NARENDRANATH RATH-MP	M/S.DEBARANJAN RAY
175	WP(C)/3327/2011 3329/2020	MAHENDRA NATH MAHANTA-MP	SHASHIBHUSAN BISWAL
176	WP(C)/7700/2020 3330/2020	M/S.CHETANIA MEDICAL AGENCIES-MP	DAMODAR PATI
177	WP(C)/24996/2019 3331/2020	HAREKRUSHNA MAHANTA-MP	SHASHIBHUSAN BISWAL
178	WP(C)/7702/2020 3332/2020	GOVERNING BODY SREEMA JAGULAI ADARSH SANSKRIT MAHAPATRA-MP	SHASHIBHUSAN BISWAL
179	WP(C)/7704/2020 3333/2020	RABINDRA NATH MOHANTY-MP	SHASHIBHUSAN BISWAL
180	WP(C)/7705/2020 3334/2020	BATAMANGALA SANSKRIT COLLEGE-MP	BIPLAB P.B. BAHALI
181	WP(C)/7706/2020 3335/2020	MANOJ KU.SWAIN-MP	M/S.PRAFULLA KU.RATH
182	WP(C)/3237/2014 3337/2020	MOTILAL DHIR-MP	SHASHIBHUSAN BISWAL
183	WP(C)/7707/2020 3338/2020	BHABAGRAHI MOHANTY-MP	SHASHIBHUSAN BISWAL
	WP(C)/7708/2020		

184	3339/2020 WP(C)/7709/2020	SANKAR BHUSAN MAHANTA-MP	SHASHIBHUSAN BISWAL
185	3340/2020 WP(C)/7710/2020	SHASHI KUMAR MAHANTA-MP	SHASHIBHUSAN BISWAL
186	3341/2020 WP(C)/7711/2020	MURALIDHAR SI-MP	SHASHIBHUSAN BISWAL
187	3342/2020 WP(C)/7730/2020	ASHOK KUMAR PATTANAIK-MP	M/S.D.N.MOHAPATRA
188	3343/2020 WP(C)/7732/2020	SADANANDA SAHOO-MP	PRAFULLA KUMAR RATH
189	59/2020 CRLMP/1021/2019	SANTILATA MALLICK-MP	
190	190/2020 BLAPL/2525/2019	M.RAJKUMAR-MP	
191	229/2020 CRLREV/19/2020	SK.JAVED AKHTER @ SK.JAVED-MP	JYOTIRMAYA SAHOO
192	324/2020 ABLAPL/10758/2019	PRATAP KUMAR BARAL-MP	
193	325/2020 ABLAPL/1549/2020	JAGANNATH BEHERA-MP	
194	327/2020 ABLAPL/11035/2019	MADHAB PARIDA@MADHU PARIDA-MP	
195	328/2020 ABLAPL/11749/2019	BASUDEB BEHERA-MP	
196	330/2020 ABLAPL/2361/2019	BIBEKANANDA PARIDA-MP	
197	3257/2020 WP(C)/4914/2015	PRIYARANJAN SAHOO-MP	
198	3276/2020 WP(C)/9306/2017	KISHOR KUMAR ROUT-MP	
199	3279/2020 WP(C)/16223/2019	JITENDRA KUMAR KHATUA-MP	AJIT KU TRIPATHY
200	3287/2020 WP(C)/17398/2018	GANGADHAR MOHANTY-MP	
201	3288/2020 WP(C)/17333/2018	BHISHMA KUMAR BEHERA-MP	
202	3289/2020 WP(C)/17320/2018	SATYA NARAYAN PRADHAN-MP	
203	3290/2020 WP(C)/17311/2018	AJAY KUMAR BARIK-MP	
204	3291/2020 WP(C)/17401/2018	JAGABANDHU SETHY-MP	
205	3298/2020 WP(C)/5579/2020	DIBAKAR PALATA-MP	
206	3321/2020 WP(C)/13929/2019	FAKIR ROUT-MP	
207	3326/2020 WP(C)/19438/2018	M/S.CHETANIA MEDICAL AGENCIES-MP	
208	3336/2020 WP(C)/1368/2020	JAGE ORAM-MP	